

Annexure - 8
 Name of the corporate debtor: TENNY JOSE LIMITED Date of commencement of CIRP: 21-12-2021
 on: 01-05-2022; List of creditors as

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that maybe set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	International Fibre Resources Pte Ltd	5/1/2022	11,82,41,172.20	11,82,41,172.20	Operational Creditor	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NO
2	Korea Trade Insurance Corporation	7/1/2022	17,77,96,844.91	17,77,96,844.91	Operational Creditor	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NO
3	Peter Cremer Germany	11/4/2022	152,11,484.06	152,11,484.06	Operational Creditor	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NO
4	Mohandas & Associates	9/5/2022	2,14,865	2,14,865	Operational Creditor	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NO
TOTAL			311,464,366.17	311,464,366.17											

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